

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
(Special Original Jurisdiction)**

WEDNESDAY, THE TWENTY FIFTH DAY OF SEPTEMBER  
TWO THOUSAND AND TWENTY FOUR

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT PETITION NO: 26509 OF 2010**

**Between:**

Ch.Srinivasulu, S/o.Kondaiah, aged 41 years, Occ: Assistant Professor R/o.  
Plot No.190, H.No.5-2-94, Medical and Health Colony, Vanasthalipuram,  
Hyderabad - 500070.

**...PETITIONER**

**AND**

1. The Osmania University, Hyderabad, Andhra Pradesh, PIN - 500007,  
represented by its Registrar.
2. The Director, Directorate of Admissions, Osmania University, Hyderabad -  
500007.
3. The Dean, Faculty of Law, Osmania University, Hyderabad - 500007.

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of Mandamus declaring the Rule and Regulation No.3.6 of the Ph.D. Rules and Regulations (for the students admitted from the Academic year 2009-2010 onwards) of the 1st Respondent as illegal, arbitrary, malafide, and violative of principles of natural justice, and consequently direct the respondents to consider only the candidates who secured 40% qualifying marks in case of general and backward category and 30% qualifying marks in case of SC/ST category in the Ph.D. Eligibility Test 2009-10 for Ph.D. admissions under the category of O.U. Ph.D. eligibility test qualified candidates

**I.A. NO: 2 OF 2010(WPMP. NO: 33854 OF 2010)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased stay all further proceedings pursuant to the Ph.D. Rules and Regulations (for the students admitted from the Academic year 2009-2010 onwards) as framed by the

Respondents in admitting/registering the candidates for Ph.D. programme for the academic year 2009-10.

**I.A. NO: 1 OF 2010(WVMP. NO: 5637 OF 2010)**

**Between:**

1. The Osmania University, Hyderabad, Andhra Pradesh, PIN - 500007, represented by its Registrar.
2. The Director, Directorate of Admissions, Osmania University, Hyderabad - 500007.
3. The Dean, Faculty of Law, Osmania University, Hyderabad - 500007.

**...PETITIONERS/RESPONDENTS**

**AND**

Ch.Srinivasulu, S/o.Kondaiah aged 41 years, Occ: Assistant Professor R/o. Plot No.190, H.No.5-2-94, Medical and Health Colony, Vanasthalipuram, Hyderabad - 500070.

**...RESPONDENT/PETITIONER**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim order granted in WPMPNo.33854 of 2010 in WPNo.26509 of 2010 dated 27.10.2010

**Counsel for the Petitioner: NONE APPEARED**

**Counsel for the Respondents: SRI S. LAKSHMIKANTH FOR SRI DEEPAK BHATTACHARJEE**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**  
**AND**  
**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**WRIT PETITION No.26509 of 2010**

**ORDER:** (Per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. S. Lakshmikanth, learned counsel represents Mr. Deepak Bhattacharjee, learned Senior Counsel for the respondents.

2. In this writ petition, the petitioner *inter alia* has assailed the action of the respondents in fixing the cut-off marks for admission into Ph.D course for the academic year 2009-2010.

3. Learned counsel for the respondents submits that on account of efflux of time, the issue involved in this writ petition has been rendered academic.

4. Leaving the question of law for adjudication in an appropriate proceeding, the writ petition is disposed of.

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Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/-P. PADMANABHA REDDY  
ASSISTANT REGISTRAR

//TRUE COPY//

*JA*  
SECTION OFFICER

To,

1. The Registrar Osmania University, Hyderabad, Andhra Pradesh, PIN - 500007.
2. The Director, Directorate of Admissions, Osmania University, Hyderabad - 500007.
3. The Dean, Faculty of Law, Osmania University, Hyderabad - 500007.
4. One CC to SRI. RAVI KUMAR SADINENI Advocate [OPUC]
5. One CC to SRI. DEEPAK BHATTACHARJEE Advocate [OPUC]
6. Two CD Copies

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**HIGH COURT**

**DATED:25/09/2024**



**ORDER**

**WP.No.26509 of 2010**

**DISPOSING OF THE WRIT PETITION  
WITHOUT COSTS**

*PA  
25/10/24  
7 copies*